

**GOVERNMENT OF INDIA
RURAL DEVELOPMENT
LOK SABHA**

UNSTARRED QUESTION NO:1950

ANSWERED ON:05.08.2005

DIRECT RELEASE OF FUNDS TO VILLAGES FOR RURAL DEVELOPMENT

Barad Shri Jashubhai Dhanabhai;Chavda Shri Harisinh Pratapsinh;Patel Shri Jivabhai Ambalal

Will the Minister of RURAL DEVELOPMENT be pleased to state:

(a) whether the Government proposes to release funds under rural development schemes to the districts directly and also to make the district administration liable for the same;

(b) if so, the details thereof and the reasons therefor; and

(c) the steps taken by the Government in this direction so far ?

Answer

MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT (SHRIMATI SURYAKANTA PATIL)

(a) to (c) The total Central funds allocated under the rural development schemes namely, the Swarnjayanti Gram Swarajgar Yojana (SGSY), Sampurna Gramin Rozgar Yojana (SGRY), Indira Awaas Yojana (IAY), Integrated Watershed Development Programme (IWDP), Drought Prone Areas Programme (DPAP) and Desert Development Programme (DDP) are released to the Zilla Parishads/District Rural Development Agencies (DRDAs) directly. However, funds under the Swajaldhara and Total Sanitation Campaign are released to the Zilla Parishads/ District Water and Sanitation Mission/DRDAs. Under Pradhan Mantri Gram Sadak Yojana (PMGSY) funds are released to the State Level Autonomous Agencies, set up by the States for receiving the funds from the Centre, who in turn make available funds to the Programme Implementation Units (PIUS) in the Districts.